

Seventeenth Loksabha

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Title: Introduction of the Good Smartian Bill, 2019.

**SHRI HIBI EDEN (ERNAKULAM):** I beg to move for leave to introduce a Bill to mandate emergency medical treatment by hospitals and medical practitioners to victims of accidents without raising any objection that the cases are medico-legal and without demanding any advance payment as a condition for providing of emergency medical treatment and to provide legal protection to good Samaritan and for matters connected therewith or incidental thereto.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to mandate emergency medical treatment by hospitals and medical practitioners to victims of accidents without raising any objection that the cases are medico-legal and without demanding any advance payment as a condition for providing of emergency medical treatment and to provide legal protection to good Samaritan and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

**SHRI HIBI EDEN :** I introduce the Bill.